

Annexure-1 Name of the Corporate Debtor: CL Engineering Equipment (India) Private Limited; Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on: 10-04-2023 List of Secured Financial Creditors (Amount in ₹)															
Sl No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
	SREI Equipment Finance Limited	31-01-2022	17,85,34,979	17,85,34,979	Secured	17,85,34,979.00	Yes	Schedule I	17,85,34,979.00	71.59%	0	0	-	0	
Total			17,85,34,979	17,85,34,979						71.59%					
SECURITY DETAILS															
Schedule 1															
A SREI EQUIPMENT FINANCE LIMITED															
The whole amount of claim is covered by following security interest : (i) Personal guarantee of Mr. Venkat Ramana Reddy Anam (ii) Hypothecation of assets as mentioned in the deed of Hypothecation of Contract No.- 187746															

KPS

KAMAL PRAKASH SINGH
LIQUIDATOR
 IP Registration No.- IBB/PA-001/IP-P-01722/
 2019-20/12653

10 APR 2023

